कोई बिला लिहाज मजहबो मिल्लत के, बिना रंगभेद के सब बराबर हैं। सबको बराबर अधिकार है। चाहे सिक्ख, हिन्दू, मुसलमान हो या कुछ और हो, सभी को बराबर अधिकार है। रत्तीभर भी फर्क नहीं है। जो फर्क करने वाला है, उसके खिलाफ एक्शन होना चाहिए, यह सीधी सी बात है। जो कुछ है नहीं, न परमात्मा का आदमी है, गुरु गोबिंद सिंह जी ने कहा था—मानस जात एकबे जानिब, जो एक जात मानव को नहीं समझता वह कोई संत नहीं है, कोई पीर नहीं है, कोई स्वामी नहीं है। मैं एक बात समझता हूं कि इन्सान-इन्सान है, हर जाति की रक्षा होनी चाहिए, यह सीधी सी बात है।

श्री राजनाथ सोनकर शास्त्री : यह बात तो आपने कई बार कही है।

अध्यक्ष महोदय : आप फिर बीच में गड़बड़ कर रहे हैं। मैं समझता हूं कि हाउस की राय इसी बात पर है, बीच में रेक्रिमिनेशन कुछ नहीं है।

(व्यवधान)

अध्यक्ष महोदय : बैठ जाइए। फिर देख लेंगे।

श्री मनी राम बागड़ी: इससे क्या फायदा है।

अध्यक्ष महोदय : फायदा होता है, आप बैठ जाइए। हर बात में जिद नहीं करनी चाहिए। हां, श्री योगेन्द्र मकवाना।

श्री राम लाल राही : अध्यक्ष महोदय, मकवाना जी के प्रस्ताव के बारे में एक बात कहना चाहता हूं।

अध्यक्ष महोदय : हो नहीं सकता, आप लिख दें।

13.03 hrs.

ELECTION TO COMMITTEE

Animal Welfare Board

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to move :

"That in pursuance of Section 5(1) (i) of the Prevention of Cruelty to Animals Act, 1960, the members of this House do to elect, in such manner as the proceed Speaker may direct, one member from amongst themselves to serve as a member of the Animal Welfare Board, subject to the other provisions of the said Act, vice Shri Satish Prasad Singh resigned."

MR. SPEAKER : The question is : "That in pursuance of Section 5(1) (i) of the Prevention of Cruelty to Animals Act, 1960, the members of this House do proceedto elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Animal Welfare Board, subject to the other provisions of the said Act, vice Shri Satish Prasad Singh regigned."

The motion was adopted.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : If the House permits we can forego lunch recess today.

MR. SPEAKER : Is it the pleasure of the House to forego lunch recess today ?

SOME HON. MEMBERS : Yes.

13.05 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty Third Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to move :

"That this House do agree with the Fifty-third Report of the Business Advisory Committee presented to the House on the 2nd December, 1983."

MR. SPEAKER : Motion moved :

"That this House do agree with the Fifty-third Report of the Business Advisory Committee presented to the House on the 2nd December, 1983."

SHRI SOMNATH CHATTERJEE : (Jadavpur) : I have given an amendment.

MR. SPEAKER: That is not according to the rules.

SHRI SOMNATH CHATTERJEE : Then you assure me that you will allow it.